

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-165-2020****WITH****LD-VC-CW-164-2020**

Shirish Kamat

... Petitioner

Versus

State of Goa &amp; Ors.

... Respondents

Ms. L. Sawant, Advocate for the Applicant.

Shri Manish Salkar, Government Advocate for the Respondents No.1 &amp; 2.

Shri Parag Rao, Advocate for the Respondents No.3 &amp; 4.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 4 DECEMBER 2020****P.C. :**

The petitioner's counsel wants the matter listed on 14.12.2020.

2. Post the matter on 14.12.2020.

3. Interim relief, granted earlier, to continue.

**DAMA SESHADRI NAIDU, J.**

NH